

NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA
(Constituted under the Consumer Protection Act, 1986)

03rd May, 2020

NOTICE

1. All Regular Benches of the National Commission shall hold Sittings in the entire month of June, 2020.
2. The matters listed before the National Consumer Disputes Redressal Commission from 05.05.2020 to 18.05.2020 stand adjourned in the following manner:

Present Date of Hearing	New Date of Hearing
05.05.2020	18.06.2020
06.05.2020	19.06.2020
08.05.2020	22.06.2020
11.05.2020	23.06.2020
12.05.2020	24.06.2020
13.05.2020	25.06.2020
14.05.2020	26.06.2020
15.05.2020	29.06.2020
18.05.2020	30.06.2020

3. The matters requiring extremely urgent hearing, if any, may be mentioned before the Hon'ble President, NCDRC at 11:00 A.M. at his Residential Office at 18, Akbar Road, New Delhi-110011 (Phone Nos.011-23014242, 23014646), during the lockdown period.

BY ORDER


(S. Hanumantha Rao)
Joint Registrar

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Tele No.24608711
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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi- 110023

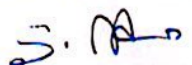
No.A-2/Listing/NCDRC/2020

3rd May, 2020

OFFICE ORDER

Consequent to extension of lockdown by the Govt. of India for two weeks with effect from 4th May, 2020, vide Order No.40-3/2020-DM-I(A), dated 1st May, 2020, the Hon'ble President, National Consumer Disputes Redressal Commission is pleased to pass the following orders:-

- (i) The Officers of the rank of Deputy Secretary/Deputy Registrar and above shall continue attending the Office regularly;
- (ii) The Officers/Officials of the Commission shall resume work from Office subject to overall limit of 33%.
- (iii) The National Directives for Covid-19 Management, annexed with the Order No.40-3/2020-DM-I(A), dated 1st May, 2020 issued by Ministry of Home Affairs as Annexure- I, be scrupulously followed and implemented by all concerned.
- (iv) the equipments, materials, consumable, etc., to meet the immediate requirement, for the purposes of (iii) above be purchased by the Office from the local vendors/GeM/authorized vendors, as the case may be.
- (v) the Assistant Registrars and the Sections In-charge of all the Sections shall continue preparing the Roster with minimum number of officials to attend the Office on rotational basis, as per the requirement, within the maximum permissible limit of 33% for the entire Office;
- (vi) the officials staying in the Containment Zones shall be exempted from attending the Office;
- (vii) the Court Masters (Shorthand)/Private Secretaries/Personal Assistants attached to the Hon'ble Members shall continue remaining at the disposal of their respective Hon'ble Member to report for duty either at the Residence of the Hon'ble Member or at the Office, as the Hon'ble Member may direct.
- (viii) the Court Masters (Shorthand)/Private Secretaries/Personal Assistants attached to the Hon'ble Members shall complete the pending work i.e. typing of the orders


03.05.2020

already dictated or uploading of orders, etc., well before 18th May, 2020. They shall also ensure that proceedings in all the matters listed from 16.03.2020 to 18.05.2020 are prepared and uploaded in the Confonet for information of all the concerned.

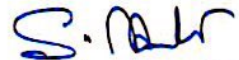
- (ix) The Court Masters (Non-Shorthand) shall continue attending Office to complete their pending work and also to assist the Registry;
- (x) the Law Clerks attached to the Hon'ble Members shall continue attending Office as and when instructed by the Hon'ble Members for the purpose;
- (xi) all other officers and staff members shall remain available over phone and if their services are required till the period the lockdown remains invoked, they may be asked to report for duty;
- (xii) all officers/officials shall use Arogya Setu App in their mobile phones mandatorily.



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to Hon'ble President - for information
2. PSS to Hon'ble Members - with a request to bring the contents of the office order to the notice of the Hon'ble Members.
3. Assistant Registrars, Section Officers, NCDRC
4. Court Masters (Non-shorthand)
5. Section Officer (IT)- with a request to upload the Office Order on our website.



(S. Hanumantha Rao)
Joint Registrar